

Prohibition of Chinese companies in certain industries

2879. DR. T. SUBBARAMI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Cabinet Committee on Security has decided to insert national security clauses which could prohibit Chinese companies from participating in border regions and in certain strategic industries;

(b) if so, what are the strategic industries which will be prohibited; and

(c) whether the Centre, State Government Ministries and Departments as well as Public Sector Undertakings are to include with immediate effect, a security clause in all national and global tenders by them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) No, Sir.

(b) Does not arise;

(c) The Central Government has recently approved a security clause to be introduced in all national and global tenders issued by Central and State Governments and Public Sector Undertakings.

Attack on Police

†2880. DR. A.K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned "Bangladeshion ka Police par hamla, 12 girافتar" which published in 'Dainik Jagran' dated the 26th June, 2002;

(b) if so, the details thereof and the number of times such incidents of attacking the police took place in the last two years; and

(c) the concrete steps Government propose to take to tackle the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) Yes, Sir.

(b) A team of police officials was deputed on 24th June, 2002 to New Seemapuri, New Delhi to identify illegal Bangladeshi immigrants. The team identified 12 such illegal immigrants following which some of

†Original notice of the question was received in Hindi.

the local residents pelted stones at the police party as a result of which three members of the team sustained injuries and a Government vehicle was damaged. While the 12 illegal immigrants were later handed over to the authorities concerned for deportation, a criminal case was registered in connection with the assault on the police team.

During the last three years, three such incidents have taken place in Delhi.

(c) The Police Stations have been briefed to conduct such operation after proper preparation.

Cross-border terrorism in North-East Region

2881. SHRI P. PRABHAKAR REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the security agencies have submitted a report to the Government detailing the activities of North-Eastern insurgent groups with active support from the Pakistani Militant outfits based in Dhaka;

(b) if so, the main highlights of the report;

(c) whether Government have decided to take up the matter with Government of Bangladesh/Pakistan;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the other steps proposed to be taken to combat effectively the cross-border terrorism in the N.E. region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) and (b) The Government are aware that agencies inimical to India's interests including the ISI are misusing the territory of Bangladesh for their anti-India activities.

(c) and (d) The security related issues are regularly taken up with the Governments of Bangladesh and Pakistan at different levels. The Government of Bangladesh have assured that it would not allow its territory to be used for activities inimical to India's interests.

(e) The steps taken by the Government to combat the cross-border terrorism in the North-Eastern States include, *inter alia*, deployment of para-military forces and army in these States; coordinated action by army, para-military forces and State Police for counter insurgency